

	1	2	3	4	5	6	7	8	9	10	11	12
Grams (excl. split)	5890	876	3075	388	3220	347	1152	222	3366	637	241	49
Gram dal (grams, split)	990	118	179	21	215	31	9325	1,776	7962	1,648	3709	770
Moong	52377	6,053	25011	3,501	20672	3,156	8697	1,540	9673	2,010	6440	1,593
Tur(Arhar)	80189	6,553	82461	13,223	89541	14,007	5372	1,005	4242	1,099	2511	726
Urd	13768	1,665	69953	11,292	20255	3,416	6003	1,182	7444	1,947	5469	1,413
Others	54426	5,254	15068	1,790	34240	4,742	2880	538	4320	869	1353	298

Source : D.G. C.I. & S. Calcutta

Indo-Bangladesh Border Trade

1719. SHRI CHITTA BASU : Will the Minister of COMMERCE be pleased to state :

- whether the Standing Committee attached with the Ministry of Commerce have since examined the potentialities of India-Bangladesh border trade;
- if so, the essential features of the report;
- the recommendations thereof; and
- the actions taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH) : (a) to (d) The Seventeenth Report of the Parliament Standing Committee on Commerce (1995-96) on "Emerging Trade Prospects with Bangladesh" of December '95 examined various aspects of India-Bangladesh trade including border trade which is covered by para 43-45 of the Report. The observations of the Standing Committee related to the provisions for Border Trade in Article IV of the Indo-Bangladesh Trade Agreement of 28.3.1972 which could not be implemented due to hesitation on the side of the Bangladesh Government on various grounds. The Standing Committee however did not make any recommendations on Border Trade with Bangladesh. The Report was presented to Rajya Sabha on 15.12.1995 and laid on the Table of the Lok Sabha on 22.12.1995.

A Sub-Committee of the Parliamentary Standing Committee on Commerce is looking into the various aspects of the development of potential for commerce in the North-Eastern region by encouraging trade with neighbouring and South-East Asian countries including the possibilities of border trade with Bangladesh. The Sub-Committee is yet to present its Report.

[Translation]

Vacant Posts of ST/SC

1720. SHRI KACHARU BHAU RAUT :
DR. BALIRAM :

Will the Minister of COAL be pleased to state :

- the number of posts reserved for Scheduled Castes and Scheduled Tribes lying vacant under his Ministry/ departments as on date;
- whether some candidates from other categories have been working on the reserved posts;
- If so, the details thereof and the reasons therefor;
- the action being taken to clear the backlog ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) In the Ministry of Coal and its subordinate offices, as on date, 3 posts reserved for Scheduled Castes and 4 posts reserved for Scheduled Tribes are lying vacant.

(b) and (c) No, Sir. Does not arise.

(d) These vacancies have been intimated to the concerned recruiting agencies for making selection.

[English]

Under Invoicing of Import

1721. SHRI MOHAN RAWALE : Will the Minister of FINANCE be pleased to state :

- whether the Directorate of Revenue Intelligence is investigating a number of export houses, suspected of large scale under invoicing of imports;
- if so, the details thereof; and
- the names of the companies under investigation of the Directorate of Revenue Intelligence?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) and (b) Yes, Sir. However, it will not be in public interest to disclose the names of the companies, since this may adversely affect the on-going investigation.

(c) Twenty four companies are presently under investigation. However, it will also not be in public interest to